

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3246

ANSWERED ON:25.04.2012

RESERVATION OF POSTS FOR SC/ST AND BACKWARD CLASSES

Jaiswal Shri Gorakh Prasad ;Yadav Shri M. Anjan Kumar

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government has decided that all the posts reserved for SC/ST and Other Backward Classes are filled in a time-bound manner and not given to general category candidates in any condition;
- (b) if so, the details thereof in this regard alongwith the outcome thereof; and
- (c) if not, the reasons therefor and the steps taken by the Government in this regard?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRI V. NARAYANASAMY)

(a)to(c): Instructions exists that vacancies reserved for the Scheduled Castes (SCs), Scheduled Tribes (STs) and other Backward Classes(OBCs) are filled along-with the unreserved vacancies. Instructions also provide that if the vacancies reserved for SCs, STs and OBCs in direct recruitment quota are not filled in first attempt, a second attempt should be made for recruiting suitable candidates belonging to the concerned category in the same recruitment year or as early as possible before the next recruitment year. Besides, the Government has been launching Special Recruitment Drives from time to time to fill up the backlog reserved vacancies, both in direct recruitment quota and promotion quota.

Filling up of vacancies is a continuous process and no time frame can be fixed for the same. As per the policy of reservation, reserved posts for SC/ST & OBC be filled by the respective category candidates. Every effort is made to ensure that the representation of SCs, STs and OBCs is as per their respective quota. There is a general ban on dereservation of reserved vacancies in case of direct recruitments i.e. the vacancies in posts reserved for SCs, STs and OBCs be filled by the candidates of respective category only. In case of promotion, on non-availability of a suitable candidate of the respective reserved category, the vacancy may be dereserved only after following the rigorous procedure for dereservation which, inter- alia, provides for approval of the Liaison Officer and the Joint Secretary of the concerned Ministry/Department as well as consultation with the National Commission for SCs or the National Commission for STs, as the case may be, and the Department of Personnel and Training.

Even after de-reserving the reserved vacancy, reservation does not lapse. When a new vacancy arises in the subsequent recruitment year, it is treated as reserved for the respective category. On availability of eligible candidates of that category, it is filled by such candidates.